NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/13	TP 49/16	For filing objections on IA	397/398	Chaitanya Manohar Vs. All Square Realtors I. P. Ltd. & 6 Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

SIGNATURE

Shonorth S.N.

For Proposed Reef. No-8

9286916483

Spindhi Hegolo

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Advocate R7
Solando

ORDER

No representation for Petitioner. Petitioner is called as absent. I.A 152/17 is taken up today. SSM Advocates for opposite party requested time for filing objections in IA 152/17. List it on 15/02/2018.

Member (T)

Member (J)